

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO 1478
TO BE ANSWERED ON 10.02.2023

FUNDS UNDER ANGANWADI PROGRAMME

1478. SHRI ASHOK KUMAR RAWAT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of funds allocated under Anganwadi programme during each of the last three years in Misrikh Parliamentary Constituency of Uttar Pradesh;
- (b) whether complaints regarding serving of low quality meal has come to notice during the said period under Anganwadi programme;
- (c) if so, the details thereof, State-wise and yearwise especially in Uttar Pradesh; and
- (d) whether the Government has constituted or proposes to constitute any cell in States for monitoring/review of the above programme at the Central level?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) Under Anganwadi Services Scheme, funds are not allotted Parliamentary Constituency-wise. At the State level, it is done district-wise. As per information received from the State Government of Uttar Pradesh, Parliamentary Constituency Misrikha consists of parts of District Hardoi, Sitapur and Kanpur Nagar. The details of funds released during the Financial Years 2019-20, 2020-21 and 2021-22 in these three districts is as under:

Financial Year	Funds released (Rs. In lakh)
2019-20	6667.72
2020-21	4093.54
2021-22	3744.57

- (b) During the specified period, there has been no complaint about the quality of supplementary nutrition items.
- (c) Does not arise.
- (d) For ease of supply, distribution and monitoring of supplementary nutrition, three Stage Committees have been set up under the Chairpersonship of Gram Pradhan, Sub-Divisional Magistrate and District Magistrate at Gram Panchayat,

Block and District level respectively. The said Committees have the responsibility to supervise the quality, supply chain and regular distribution of supplementary nutrition at Anganwadi Centres.

In addition, Streamlined guidelines were issued by the Ministry on 13.01.2021, covering several aspects such as quality assurance, roles and responsibilities of duty holders, procedure for procurement, integrating AYUSH concepts and Data management and monitoring through “Poshan Tracker” for transparency, efficiency and accountability in delivery of Supplementary Nutrition has been issued. Under these guidelines, the District Magistrate has been designated as the Nodal Point in the district for monitoring nutritional status and quality standards.

Further, a robust ICT enabled platform named Poshan tracker has been designed to capture near real-time data on implementation and monitoring of Anganwadi Services across the country. The Poshan Tracker management application monitors the activities at the Anganwadi Centre, service deliveries of Anganwadi Workers (AWWs) and facilitates complete beneficiary management.
